

Annexure -3

Name of the corporate debtor: Supreme & Company Private Limited; Date of commencement of CIRP: 05-06-2024; List of creditors as on: 19-02-2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Bank of Baroda	21-Jun-24	1,21,30,10,032.61	1,21,30,10,032.61	Various Credit Facilities	1,21,30,10,032.61	Covered by PG & Third CG	NO	46.91%	0	0	- 0		
2	Indian Bank	21-Jun-24	22,93,42,730.75	16,93,89,552.86	Various Credit Facilities	16,93,89,552.86	Covered by PG & Third CG	NO	6.55%	0	0	5,99,53,177.89 0		
3	Canara Bank	25-Jun-24	421424874.1	355261510	Various Credit Facilities	35,52,61,510.00	Covered by PG & Third CG	NO	13.74%	0	0	6,61,63,364.12 0		
4	Union Bank	25-Jun-24	23,43,44,446.59	19,59,02,695.00	Various Credit Facilities	19,59,02,695.00	Covered by PG & Third CG	NO	7.58%	0	0	3,84,41,751.59 0		
5	Tamilnadu Mercantile Bank	25-Jun-24	18,55,46,011.96	14,89,05,089.00	Various Credit Facilities	14,89,05,089.00	Covered by PG & Third CG	NO	5.76%	0	0	3,66,40,922.96 0		
6	Axis Bank	25-Jun-24	35,77,46,339.40	35,02,45,714.00	Various Credit Facilities	35,02,45,714.00	Covered by PG & Third CG	NO	13.54%	0	0	75,00,625.40 0		
7	Axis Bank	25-Apr-25	2,08,79,539.00	2,08,79,539.00	Various Credit Facilities	2,08,79,539.00	Covered by PG & Third CG	NO	0.81%	0	0	- 0		
8	Canara Bank	19-Dec-25	849080.62	849080.62	Various Credit Facilities	8,49,080.62	Covered by PG & Third CG	NO	0.03%	0	0	- 0		
			2,66,31,43,055.05	2,45,44,43,213.09		2,45,44,43,213.09			94.91%	0.00	0.00	20,86,99,841.96 0.00		

Note: As the books & accounts are not available. Hence the claims are provisionally admitted based on the proof of claims submitted by the claimants.